

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3965
ANSWERED ON:21.04.2008
PERMISSION FOR DEEP SEA FISHING
Dube Shri Ramesh

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Union Government has issued letter of permission to Fishing Units operating in deep sea;
- (b) if so, the details thereof;
- (c) whether certain agencies are obstructing fishing activities on the excuse of letter of permission; and
- (d) if so, the remedial steps taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE(DR. AKHILESH PRASAD SINGH)

- (a)&(b) So far 158 Letters of Permission (LOPs) have been issued to 40 Companies for fishing in the Deep Sea, out of these 119 are for Tuna Long Lining, 25 for Mid Water/Pelagic Trawling, 07 for Hook and Long Lining, 05 for Pure Seining and 02 for Squid Jiggers.
- (c) No Sir.
- (d) Does not arise.